

**CIVIL JUDGE AND JMFC, KORATAGERE**

**CAUSE LIST**

**11.06.2020**

<b>Sl. No.</b>	<b>CASE NO</b>	<b>CASE STAGE</b>	<b>ADVOCATE NAME</b>
1.	O.S. 128/2010	ISSUES	SNH-AMK
2.	O.S. 20/2011	ADDI. ISSUES	PKS-TBS
3.	O.S. 66/2012	ARGUMENTS	BHP-TNG-SKM
4.	O.S. 174/2012	ARGUMENTS	GBH-AMK
5.	O.S. 120/2013	HEARING	AMK-BAP
6.	O.S. 76/2015	HEARING	TKM-AMK
7.	O.S. 24/2018	ARGUMENTS	HRR-BHN
8.	O.S. 123/2018	HEARING	PDT-GDD-AMK
9.	O.S. 172/2018	ISSUES	HSBR-TDS
10.	O.S. 243/2018	ISSUES	KBA-GNM
11.	O.S. 210/2019	ISSUES	MHM-SNH
12.	O.S. 230/2019	HEARING	SNH-MCM
13.	O.S. 305/2019	HEARING	TKM-AMK
14.	CC 409/2019	CUSTODY CASE	TKM
15.	CC 410/2019	CUSTODY CASE	HP
16.	CC 326/2020	CUSTODY CASE	DK
17.	CC 327/2020	CUSTODY CASE	DK
18.	CR 50/2020	OBJECTIONS & HEARING	TKM
19.	CR 93/2020	ORDERS	DGT
20.	CR 95/2020	ORDERS	HP

  
Civil Judge & J M F C  
Koratagere.